

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

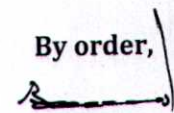
Dated: 09.01.2019

ORDER NO. 05 OF 2019

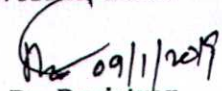
Hon'ble President is pleased to modify the roster order No. **273 of 2018 for CESTAT, Delhi** constituting Division Benches to hear part-heard/ROM applications:-

1. **On 15/01/2019 at 02.30 p.m.** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM applications:-
E/ROM/51039 & 51038/2018 in appeal nos. E/52957 & 52964/2016
2. **On 16/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part- heard matter:-
E/53437/2018
3. **On 18/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following ROM application:-
E/ROM/50761/2018 in appeal no. E/53205/2015
4. **On 18/01/2019 at 02.30 p.m.** Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part- heard matters/ROM and misc applications after the hearing of ROM application in Sl. No. 3 above:-
ST/52319/2016
E/50913/2018
ST/Misc/51226/2018 in ST/52774/2016
E/Misc/50036 & 50034/2018 in appeal nos. E/1326/2011 & E/845/2012
E/ROM/52302/2018 in appeal no. E/52327/2015

By order,


(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar